

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 04.05.2022 (WEDNESDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	TA (AT) (Compt.) No. 08 of 2017 (Old Appeal No. 46/2016)	ACC Limited. Vs. Competition Commission of India & Ors.	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
2.	TA (AT) (Compt.) No. 14 of 2017 (Old Appeal No. 52 of 2016)	Century Textiles & Industries Ltd. Vs. Competition Commission of India & Ors.	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
3.	TA (AT) (Compt.) No. 20 of 2017 (Old Appeal No. 59/2016)	Ultra Tech Cement Ltd. Vs. Competition Commission of India & Ors.	Sameer Parekh, A.V. Deshmukh, Aditya Sharma	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
4.	TA (AT) (Compt.) No. 23 of 2017 (Old Appeal No. 62 of 2016)	Nuvoco Vistas Corporation Limited Vs. Competition Commission of India & Ors.	Nisha Kaur, Uberoi, Nandita Sahai, Dinoo Muthappa, Shravani Shekhar	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth .
5.	TA (AT) (Compt.) No. 26 of 2017 (Old Appeal No. 65 /2016)	Ambuja Cements Limited Vs. Competition Commission of India & Ors.	Nisha kaur Uberoi	Vaibhav Gaggar, R-1 Atul Dua R-Builder Assos.
6.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R-2)
7.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
8.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors.	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3

9.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
10.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
11.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
12.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
13.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
14.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
15.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
16.	Competition App. (AT) No. 38 of 2019	Sahuwala Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.	Jaiveer Shergill	
17.	Competition App. (AT) No. 57 of 2019	JKB Gas Pvt. Ltd. & Anr. Vs. Competition Commission of India.	Aman Singh	

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By order of Hon'ble Chairperson  
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Registrar